

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, (SZ)  
AT CHENNAI

O.A No.4 of 2019

Anirudh Reddy

....Applicants

Vs.

1. Union of India  
Through the Secretary  
Ministry of Environment, Forests and Climate Change  
Indira Paryavaran Bhawan  
Jorbagh Road  
New Delhi – 110 003 and 4 others

...Respondents

O.A No.4 of 2020

Chava Srinivas

....Applicants

Vs

M/s. Anand Metalics &  
Power Pvt Ltd & others

...Respondents

O.A No.5 of 2020:

Capt. L.K. Reddy (Retd)

...Applicant

VS

1. M/s. OM SHIV SHAKTHI IRON INDUSTRIES PVT LTD  
Sy. No. 256 & 257, Mogiligidda Village,  
Shadnagar Mandal,  
Mahaboobnagar District,  
Telangana – 509001 and others

... Respondents

**REPORT FILED BY THE 2ND & 3RD RESPONDENT**

  
H.YASMEEN ALI

STANDING COUNSEL FOR  
THE STATE OF TELANGANA

**REPORT FILED BY THE 2ND AND 3RD RESPONDENT**

1. It is to submit that, it was informed to Hon'ble NGT in August, 2022 that, Two Land Parcels were identified for Relocation of Sponge Iron Units **(1)** land parcel at Kamsanpally (V), Narayanpet District in an extent of about 238 acres and the same was communicated to Hon'ble NGT and also informed that, site master plan is completed and process of obtaining Environmental Clearance is initiated and is in progress. **(2)** Another land parcel in an extent of 299-32 Acres at Navalga, Korviched and Masanpally of Baseerabad Mandal is also considered. Physical possession of the land to an extent of Acs 212.28 gts has been taken and remaining 87-04 Acres is under acquisition for establishment of Industrial Park.
2. Further, ***the villagers of Kamsanpally village are resisting for pegmarking by the revenue officials*** in the land parcel at Kamsanpally (V), Narayanpet District.
3. Further, it was already informed to Hon'ble NGT in August, 2022 that the second land parcel at ***Navalga, Korviched and Masanpally of Baseerabad Mandal*** is rejected as ***it is not meeting the siting criteria guidelines (i.e minimum distance of 1 km from habitation) for Relocation of Sponge Iron units.***
4. In this connection, a letter is addressed to TSPCB vide dated:01.02.2024 with a request to amend the ***siting criteria guidelines i.e minimum distance of 1 km to 500mtrs from habitation for Relocation of Sponge Iron units, so as to accommodate atleast 3-4 industries while considering this IP as a planned development for the purpose with required mitigation measures. The reply is awaited from TSPCB.***
5. ***However efforts are also being made to identify the suitable land parcels for relocation of Sponge Iron units.***



Principal Secretary to Govt.  
Industries & Commerce Department  
Government of Telangana

Principal Secretary to Government & CIP  
Industries & Commerce Department,  
Dr. B.R. Ambedkar Telangana Secretariat,  
Hyderabad-22.